

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2474  
ANSWERED ON:07.12.2012  
INTEGRATED CHILD PROTECTION SCHEME  
Biswal Shri Hemanand

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the number of shelter homes opened under the Integrated Child Protection Scheme (ICPS) during each of the last three years and the current year, State-wise including Odisha;
- (b) the details of funds sanctioned, released and utilised by the State Governments/Non-Governmental Organisations (NGOs) for the purpose during the said period;
- (c) whether this scheme compliments the Child Labour Act, 1986;
- (d) if so, the details thereof;
- (e) if not, whether the Government plans to amend and merge the above mentioned schemes to ensure a more holistic scheme; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a): The Government, in the Ministry of Women and Child Development, is implementing Integrated Child Protection Scheme (ICPS) from 2009-10, under which financial assistance is provided to State Governments/UT Administrations for construction, maintenance and up-gradation of various types of Homes for children, including Children's Homes and Shelter Homes. Besides, financial assistance is also provided under ICPS to State Governments/UT Administrations for setting up and maintenance of Open Shelters in Urban and Semi-Urban Areas. The State-wise and year-wise details of number of various types of Homes and Open Shelters supported, including in Odisha under ICPS are at Annex-I.
- (b): The Ministry of Women and Child Development releases funds to State Governments/UT Administrations under ICPS. The details of funds sanctioned/released to the State Governments/UT Administrations for various types of Homes, including Children's Homes and Shelter Homes and Open Shelters in Urban and Semi-Urban Areas during the last three years and the current year are at Annex-II. The funds released to State Governments/UT Administrations are generally utilised by them. However, the unspent balance, if any, is adjusted from the eligible grant for the subsequent year.
- (c) & (d): ICPS already provides for rehabilitation of all children in difficult circumstances, which includes working children as well.
- (e) & (f): Does not arise.